NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 106(ND)/2015 CA. NO.

PRESENT: SH. R.VARDHARAJAN

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2016

NAME OF THE COMPANY:

Sh. Anil Dwarika Prasad Agarwal

V/s.

M/s, Mahamaya Infrabuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Swaralipi Beb Roy Advocate Respondent

ORDER

Re-posted to 28.11.2016.

(R.Varadharajan) Member (Judicial)